## HIGH COURT OF MANIPUR AT IMPHAL

## NOTIFICATION NO. 168

Imphal, the 22<sup>nd</sup> May, 2025

No. HCM/N-15/2013-Estt/G/

: Hon'ble Shri Justice Kempaiah Somashekar

has assumed charge as the Chief Justice, High Court of Manipur on 22<sup>nd</sup> day of May, 2025 (F/N) in pursuance of the Government of India's Notification No. K-13033/01/2025-US.I, dated the 20<sup>th</sup> May, 2025 issued by the Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi-110011.

Sd/-

## (OJESH MUTUM) REGISTRAR GENERAL HIGH COURT OF MANIPUR

Memo No. HCM/N-15/2013-Estt/G/ 10703 - 22 Copy to : Imphal, the 22nd May, 2025

- 1. The Secretary to the Government of India, Ministry of Law & Justice (Department of Justice, Jaisalmer House, New Delhi 110 011.
- 2. The Secretary General, Supreme Court of India, New Delhi.
- The Chief Secretary, Government of Manipur with a copy of Notification No K-13033/01/2025-US.I, dated the 20<sup>th</sup> May, 2025.
- The Joint Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi with reference to his notification No. K-13033/01/2025-US.I, dated the 20<sup>th</sup> May, 2025.
- 5. The Secretary to Hon'ble Governor of Manipur, Raj Bhawan, Imphal with a copy of the Notification K-13033/01/2025-US.I, dated the 20<sup>th</sup> May, 2025.
- 6. All the Registrar Generals of all the High Courts for kind information.
- 7. The Commissioner (Law), Government of Manipur.
- 8. The Registrar (Judicial/Vigilance/Administration), High Court of Manipur.
- The Accountant General (A&E), Manipur with a copy of the Notification No. K-13033/01/2025-US.I, dated the 20<sup>th</sup> May, 2025 for necessary action.
- 10. All the Joint Registrars, High Court of Manipur.
- 11. The Deputy Registrar (Judicial/Accounts/Planning)/(Admn.), High Court of Manipur.
- 12. The Director, Printing and Stationery, Government of Manipur.
- He is requested to publish the Notification in the Official Gazette.
- 13. The Director, Information's and Public Relations, Government of Manipur.
- He is requested for wide publication.
- 14. The Treasury Officer, Imphal West.
- 15. The System Analyst, High Court of Manipur.
- For uploading the same on the official website.
- 16. The Principal Secretary to Hon'ble the Chief Justice, Judge, High Court of Manipur.
- 17. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
- 18. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
- 19. The Superintendent (Accounts), High Court of Manipur with a copy of the Notification No. K. 13033/01/2025-US.I, dated the 20<sup>th</sup> May, 2025.
- 20. The Concerned File/Guard File.

REGISTRAR GENERAL HIGH COURT OF MANIPUR